

ITEM NO.27

COURT NO.13

SECTION II-B

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petitions for Special Leave to Appeal (Crl.) Nos. 6643-6651/2021

(Arising out of impugned final judgment and order dated 19-08-2021 in WPA(P) No. 142/2021; 19-08-2021 in WPA(P) No. 143/2021; 19-08-2021 in WPA(P) No. 144/2021; 19-08-2021 in WPA(P) No. 145/2021; 19-08-2021 in WPA(P) No. 146/2021; 19-08-2021 in WPA(P) No. 147/2021; 19-08-2021 in WPA(P) No. 148/2021; 19-08-2021 in WPA(P) No. 149/2021 and 19-08-2021 in WPA(P) No. 167/2021 passed by the High Court At Calcutta)

THE STATE OF WEST BENGAL &amp; ORS.

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ORS.

Respondent(s)

(IA No. 123578/2021 - APPLICATION FOR PERMISSION  
IA No. 117566/2021 - APPLICATION FOR PERMISSION  
IA No. 123584/2021 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 110564/2021 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 110562/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
IA No. 117559/2021 - EXEMPTION FROM FILING O.T.  
IA No. 113306/2021 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

WITH

W.P.(C) No. 530/2021 (PIL-W)

(FOR ADMISSION and IA No.61026/2021-EXEMPTION FROM FILING AFFIDAVIT  
and IA No.63594/2021-EXEMPTION FROM FILING AFFIDAVIT and IA  
No.63593/2021-APPLICATION FOR TAGGING/DETAGGING

[sensitive note pending]

W.P.(Crl.) No. 210/2021 (X)

(FOR ADMISSION

IA No. 66512/2021 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 66318/2021 - CLARIFICATION/DIRECTION  
IA No. 66320/2021 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 68430/2021 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 64321/2021 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 66704/2021 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 62259/2021 - EXEMPTION FROM FILING O.T.  
IA No. 64320/2021 - EXEMPTION FROM FILING O.T.  
IA No. 66510/2021 - EXEMPTION FROM FILING O.T.  
IA No. 63726/2021 - EXEMPTION FROM FILING O.T.  
IA No. 66321/2021 - EXEMPTION FROM FILING O.T.  
IA No. 63333/2021 - EXEMPTION FROM FILING O.T.

IA No. 69280/2021 - EXEMPTION FROM FILING O.T.  
 IA No. 62594/2021 - EXEMPTION FROM FILING O.T.  
 IA No. 63725/2021 - INTERVENTION APPLICATION  
 IA No. 64319/2021 - INTERVENTION/IMPLEADMENT  
 IA No. 66506/2021 - INTERVENTION/IMPLEADMENT  
 IA No. 63332/2021 - INTERVENTION/IMPLEADMENT  
 IA No. 66317/2021 - INTERVENTION/IMPLEADMENT  
 IA No. 69277/2021 - PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES  
 IA No. 62592/2021 - PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES)

**W.P. (C) No. 568/2021 (PIL-W)**

(IA No. 63124/2021 - EXEMPTION FROM FILING AFFIDAVIT  
 IA No. 66712/2021 - EXEMPTION FROM FILING AFFIDAVIT  
 IA No. 63126/2021 - EXEMPTION FROM FILING O.T.  
 IA No. 63396/2021 - PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES)

Date : 06-08-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH  
 HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) Mr. V. Shyamohan, AOR  
 Mr. J. Sai Deepak, Adv.  
 Mr. V. Shyamohan, Adv.  
 Mr. Shaktiki Sharma, Adv.  
 Mr. Vedant Goel, Adv.  
  
 Mr. Kapil Sibal, Sr. Adv.  
 Ms. Astha Sharma, AOR  
 Ms. Aparajita Jamwal, Adv.  
  
 Ms. Shruti Agarwal, AOR  
  
 Mr. Mahesh Jethmalani, Sr. Adv.  
 Mr. Sarad Kumar Singhania, AOR  
 Mr. Shoumendu Mukherji, Adv.  
 Mr. Ravi Sharma, Adv.  
 Ms. Mugdha Pandey, Adv.  
 Ms. Akansha Gupta, Adv.

For Respondent(s) Ms. Astha Sharma, AOR  
  
 Mr. Amit Sharma, AOR  
 Mr. Dipesh Sinha, Adv.  
 Ms. Pallavi Barua, Adv.  
 Ms. Aparna Singh, Adv.

**Dr. N. Visakamurthy, AOR**

**Mr. Amrish Kumar, AOR**

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**Mr. Yashraj Singh Bundela, AOR**

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**Ms. Saumya Kapoor, Adv.**

**Mr. Aayush Shivam, Adv.**

**Ms. Kavita Chaturvedi, Adv.**

**Mr. Surjeet Singh, Adv.**

**Mrs. Pratima Singh, Adv.**

**Mr. Sahil Tagotra, AOR**

**Mr. Sidhant Kumar, Adv.**

**Ms. Manyaa Chandok, Adv.**

**Mr. Abhishek Sarkar, Adv.**

**Mr. Pranab Prakash, AOR**

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**Mr. Santosh Kumar, Adv.**

**Ms. Rashmi Singhanian, AOR**

**Mr. Praneet Pranav, Adv.**

**Mr. Santosh Kumar, Adv.**

**Mr. Nachiketa Joshi, Adv.**

**Mr. Suvidutt M.S., AOR**

**Ms. Vanshaja Shukla, AOR**

**Ms. Ankeeta Appanna, Adv.**

**Mr. Siddhant Yadav, Adv.**

**Mr. Uddyam Mukherjee, AOR**

**Mr. Swapnil Pattanayak, Adv.**

**Mr. Agnibha Chatterjee, Adv.**

**Mr. Vinod Sharma, AOR**

**Mr. Mohd. Irshad Hanif, AOR**

**Mrs. Shamim Irshad, Adv.**

**Mrs. Sushma, Adv.**

**Mrs. Kumudini Priyadarshini, Adv.**

**Ms. Nivedita Pandit, Adv.**

**Mr. Ravi Sharma, AOR**

Ms. Arunima Dwivedi, AOR

Mr. Subhasish Bhowmick, AOR

Mr. Rahul Kushwaha, Adv.

Ms. Neerja Sharma, Adv.

Mr. Shubhankar, Adv.

Mr. Ashutosh Singh, Adv.

Mr. Sohit Bhardwaj, Adv.

Mr. Mahesh Jethmalani, Sr. Adv.

Mr. Neeraj, Adv.

Mr. Shoumendu Mukherji, Adv.

Mr. Ravi Sharma, Adv.

Mr. Satya Ranjan Swain, Adv.

Mr. Amit Tiwari, Adv.

Mr. Soumava Karmakar, Adv.

Mr. Rajesh Singh Chauhan, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Leave granted.

List on 20.11.2024.

In the meantime, pleadings be completed.

At the request of learned counsel appearing  
for the applicant, I.A. No. 70719 of 2021 in W.P.(C)  
No. 568 of 2021 stands dismissed as withdrawn.

(SNEHA DAS)  
SENIOR PERSONAL ASSISTANT

(POONAM VAID)  
COURT MASTER (NSH)